

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 678
TO BE ANSWERED ON 01.12.2021

DIGITAL FORENSIC KIOSK

**678 SHRI TALARI RANGAIAH:
SHRIMATI CHINTA ANURADHA:
SHRI POCHA BRAHMANANDA REDDY:
SHRI SANJAY KAKA PATIL:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Centre for Development of Advanced Computing (C-DAC) has developed a digital forensic kiosk recently;
- (b) if so, the details thereof and the benefits of this digital forensic kiosk and the sectors where this can be used?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): Centre for Development of Advanced Computing (C-DAC) has developed Digital Forensic Kiosk (DFK), which is a stand-alone forensic hardware platform for quick preview of evidential artefacts present in electronic exhibits such as Smart Phones, SIM Cards, Memory Cards, Hard Disks and other USB storage devices.

Law Enforcement Agencies like National Investigation Agency (NIA), Intelligence Bureau (IB), Central Bureau of Investigation (CBI), Customs, Revenue Intelligence, State Police Force can make use of the Digital Forensic Kiosk by installing at Airports, Police Stations and other places where a search for digital artefacts in the devices seized by Law Enforcement Agencies (LEA) is required.

The LEA can conduct a primary examination of the device, keeping the integrity of the electronic data intact and can go for a forensic imaging. The primary advantage is that Kiosk shall enable the LEA to ascertain whether the suspected piece of evidence is available in the device or not and thereby unnecessary seizure of the device can be avoided.
